

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India

.... Applicant/petitioner

Vs.

Era Infra Engineering Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 05.07.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. V.K SUBBURAJ,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent(s):-

Mr. K. Datta, Ms Moulshree Shukla, Ms. Udit Singh, Mr. Hitesh Kumar, Advs. for RP

Mr. Vinod Chaurasia, Adv. for Ex.-directors

Mr. Ashok Kr. Singh, Sr. Adv. with Mr. Adarsh Tripathi, Mr. Anish Gupta, Advs. in CA-255, 389, 390 & 391/2019

Mr. Deepak Mishra, Ms. Divyanngana Malik, Ms. Ekta Sharma, Advs.

**ORDER**

**CA-1063(PB)/2019:-**

On behalf of the Ex.-directors/promoters, Mr. Chaurasia has put in appearance. The prayer made in this application is for issuance of directions to the Ex.-directors/promoters to approve and sign the financial statements of the corporate debtor for the financial year 2017-18 and the board of directors report in relation to the aforesaid financial year. Accordingly, we direct both the Ex.-directors/promoters to appear before the RP at the following address;



“Era Infra Engineering Limited, Tower 1, C-56/41, Near Amrapali C Block Phase 2, Industrial Area, Sector 62, Noida, UP-201309” on 09.07.2019 alongwith all the necessary documents which are within their possession and divulge any information which is within their knowledge and power concerning the corporate debtor. They shall also sign the financial statements and the board of directors report as prayed by the RP in the instant application in addition to cooperating with the resolution professional for conducting the CIR Process. An affidavit by both of them be filed thereafter stating that every information within their power and documents within their possession have been furnished to the RP and the order has been complied with.

List on 16.07.2019.

**CA-390, 295, 389, 391, 199 (PB)/2019:-**

Arguments heard. Order reserved.

*Sd/—*

**(M.M.KUMAR)  
PRESIDENT**

*Sd/—*

**(DR. V.K SUBBURAJ)  
MEMBER (TECHNICAL)**